NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 16

CA 39/2024 In CP/245(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **09.02.2024**

NAME OF THE PARTIES: **RANDAR BUSINESSES PVT LTD V/s JAWED HABIB HAIR AND BEAUTY LIMITED**

Section 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Mr. Ankit Lohia, Advocate a/w Ms. Aditi Bhat, Advocate a/w Ms. Deeksha Jani, Advocate i/b Jani and Parekh appeared for the Petitioner.
2. Ms. Khushboo Shah, Advocate appeared for the Respondent no. 1.
3. Mr. Shyam Kapadia, Advocate i/b AAT Legal & Co. appeared for the Respondent nos. 3 & 4.
4. Mr. Nausher Kohli, Advocate a/w Adv. Prachi wazalwar Respondent No. 2.
5. Both parties inform that this petition may have sufficient time to complete the arguments.
6. Accordingly, list this matter on **06.03.2024** at 2:30 pm.
7. Learned Counsel for the Petitioner shall be at liberty to file reply to the CA No. 39/2024 before the next date of hearing by serving advance copy to the Applicant at least two days before the next date of hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna